

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
CA(CAA) No- 57/230/232/ND/2020

**IN THE MATTER OF:**

Chaturanan Industries Limited

....Applicant

**SECTION**

U/s 230-232

Order delivered on 02.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Amit Goel, for both Applicant  
For the Respondent :

**ORDER**

Mr. Amit Goel, appeared on behalf of applicant.

**Reserved for orders.**

In the meantime, Ld. Counsel for applicant is directed to file the memo of meeting (date, place and time) of the shareholders and if there is any law on the point which provides for dispensing of the meeting of the shareholders. **Let the same be filed within 2 days from today.**

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**